

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2784
ANSWERED ON:07.12.2009
INDIAN PATENT ACT
Jagannath Dr. M.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the pre-grant opposition provisions in the Indian Patent Act are operational;
- (b) if so, the number of pre-grant oppositions have been filed under Section 25 of Indian Patent Act from January 1st, 2005 to March 31st, 2009; and
- (c) the list of patent applications to which pre-grant oppositions have been filed alongwith the details of title of the invention, name of the patent applicant, date of filing of the patent applications, patent application number, date of filing of pre-grant?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a): Yes, Madam.
- (b): During the period from 1st January, 2005 to 31st March, 2009, 458 applications for pre-grant opposition have been filed in respect of 390 patent applications in the Patent Office under section 25 (1) of the Patents Act, 1970.
- (c): A statement is attached.